NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP NO. 30(ND)16

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: Bhanvi Buildtech Pvt. Ltd. & Ors. V/s. M/s. JSS Buildcon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
7				

For the Petitioner (s)

: Mr. Sudhanshu Batra, Sr. Advocate

Mr. Kunal Sabharwal, Advocate Mr. Aditya Mishra, Advocate

For the Respondent (s) : Mr. K. Datta, Advocate

Ms. Prachi Johri, Advocate

Order

Since the matter has been part heard by the Division Bench, renotify this case for arguments on 17th November, 2017 before the regular Bench.

Interim orders to continue.

(Ina Malhotra) Member (J)